

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 467
ANSWERED ON 22.07.2026

TRACKING MISSING CHILDREN

467. SHRI HARIS BEERAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether central databases, including TrackChild and GHAR, face operational deficiencies in tracking missing children transported across State lines by organized syndicates;
- (b) if so, the details thereof;
- (c) whether the Supreme Court mandated the manual appointment of State Nodal Officers in late 2025 due to a lack of inter-State police coordination on these digital portals; and
- (d) the corrective measures being implemented to rectify these integration failures?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): The Mission Vatsalya Scheme is a Centrally Sponsored Scheme, which is implemented by the States and Union Territories (UTs) to support Children in Need of care and Protection (CNCP) and Children in Conflict with Law (CCL). The objective of the Scheme is ensuring care, protection, rehabilitation and reintegration of children in difficult circumstances, including missing and vulnerable children.

The Ministry of Women and Child Development has developed an integrated unified Mission Vatsalya Portal in consultation and coordination with States and UTs. The TrackChild portal for Missing/Found Children, and Khoya-Paya application for Missing/Sighted Children have been integrated with this unified Mission Vatsalya Portal. The TrackChild module of the Mission Vatsalya portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments and UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Standard operating procedure have been issued in this regard. Advisories have also been issued to all States and UTs including Director General of Police of all States & UTs and other

stakeholders regarding implementation of the portal. It is also integrated with the Crime and Criminal Tracking & Network Systems (CCTNS) of the Ministry of Home Affairs which allows interoperability in terms of matching of FIRs of missing children with data base of Mission Vatsalya Portal to trace and match missing children by the State and UT police concerned. Further, through Khoya Paya module, any citizen can report about any missing or sighted child. In addition, the Go Home and Re-Unite(GHAR) portal has also been integrated with Mission Vatsalya Portal.

This Ministry directed all State Governments and UT Administrations to appoint designated nodal officers for Missing children at State Level and District levels. All State Governments and UT Administrations have appointed the nodal officers and details of these nodal officers have been uploaded on Mission Vatsalya portal.

The Ministry has issued guidelines and advisories to States and UTs for timely entry and updating of information on the Mission Vatsalya portal by concerned authorities including Child Welfare Committees (CWCs) and Juvenile Justice Boards (JJBs). Efforts are continuously being made to strengthen monitoring mechanisms and improve real-time data reporting through digital platforms so as to ensure timely tracking and rehabilitation of children in need of care and protection.
